

Shrimati Alva: The Central Advisory Committee has been reconstituted and the information has been placed on the Table.

Shri Bangshi Thakur: May I know how many boarding houses have been established so far out of the provision made in the Second Five Year Plan?

Shrimati Alva: There is provision for 40 boarding houses.

National Laboratories

*1587. **Shri E. S. Lal:** Will the Minister of Education and Scientific Research be pleased to state the steps taken or proposed to be taken by Government to disseminate scientific knowledge acquired by the National Laboratories to common man?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): A statement giving the required information is laid on the Table of Lok Sabha. [See Appendix V, annexure No. 3].

श्री रामशंकर लाल : ये जो फीरिया-डीकलस है, जेसनल फ्राव साइंटिफिक एंड इंडस्ट्रियल रिसर्च, विज्ञान प्रगति प्रोग्राम काउंसिल फ्राव साइंटिफिक एंड इंडस्ट्रियल रिसर्च न्यूज, इनको कम्युनिटी प्रोजेक्ट, नेशनल एक्सटेंशन सर्विस ब्लाक्स प्रौर डिस्ट्रिक्ट प्लानिंग कमेटीज को भेजा जाता है ?

Shri M. M. Das: I have got no information. I will enquire.

Police Manual

*1588. **Shri Yajnik:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government is considering suitable amendments in the Statutory and Departmental rules set out in Police Manuals or elsewhere in regard to firing on unarmed crowds; and

(b) whether a copy of the proposed amendments or new rules to be

followed in police firings all over India will be laid on the Table?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). This matter has been fully examined. No amendments in the rules have been made. Suitable instructions have been issued to ensure that the firing by the police is not resorted to except when absolutely necessary and after other methods have proved ineffective.

Shri Yajnik: May I know if the practice of using dum dum bullets and dum dum rifles is now being discontinued in all the police firings which are made?

The Minister of Home Affairs (Pandit G. B. Pant): We have suggested that muskets should be used on such occasions and not rifles.

Shri Yajnik: Is it not a fact that in the two firings in the Bombay State and in the Bhangi Colony dum dum bullets have been used?

Pandit G. B. Pant: I do not think they were dum dum bullets.

Shri B. K. Galkwad: What bullets were they?

Pandit G. B. Pant: Anything but dum dum

Shri V. P. Nayar: May I know whether there is any rule by which, when the police open fire, they do it only in such a way as to hit the persons below the knee and whether the Government are trying to enforce the rule, because we find in several cases, they hit in the chest and even people even in the first and second floor?

Pandit G. P. Pant: The rule formerly was that they should hit not below but high up so that the men may feel that if they did not run away, then, there will be serious and grave danger for them. But, we are considering if the rules should not be amended so that the hit may be below and not high up.

Shrimati Renu Chakravarty: The hon. Minister said that the entire matter has been discussed in detail. I should like to know whether the Central Government is informed about the various shootings that have taken place in the whole country with regard to this particular aspect, that is, exactly the type of injury, exactly where the shooting has been made and whether the decisions now taken are based on actual objective facts.

Pandit G. B. Pant: Whatever view is formed, it is based on objective facts, knowledge and experience that the persons who have to tackle the question possess.

Shri Yajnik: I want to know whether, as has been said by several Ministers in different States, the bullets must, according to the present rules, be used just to kill. That is to say, they are aimed at a particular portion of the body: not the lower part, feet, but right at the chest or head.

Mr. Speaker: That is what was exactly asked now: above and not below.

Shri Yajnik: I want to know the rule which is operative under which people are killed.

Pandit G. B. Pant: We wish that occasions for firing may not arise.

Mr. Speaker: What is it that the hon. Member wants? The hon. Minister, as I understood, said that the rule as it exists today is to shoot not below the knee, but above.

Shri Nagi Reddy: The point is, at the time of the warning, it is shot into the air, that is, in the sky, as warning. After the warning is over, the rule is that shooting should be below the knee or below the hip. The point is whether the Government is changing from that rule to the rule above the hip so that the shooting is directly for killing.

Pandit G. B. Pant: I shall take you into confidence.

Some Hon. Members: When?

Pandit G. B. Pant: Just now. We do not want people to be hit in such a way that their life is in danger. But, we do not want to say so. As, if this goes round, people may go on defying order and yet there will be no danger and then it will not help the cause which you and I commonly share. But, the rules have been framed in such a way as, I think, to cause the least loss of life or the least injury.

Mr. Speaker: Next question. Dr. K. B. Menon.

Some Hon. Members rose—

Mr. Speaker: No discussion can take place on a question.

Shri Tangamani: This is a different question.

Shri Nath Pal: It is a question of life and death.

Mr. Speaker: Hon. Members may choose another occasion. You cannot exhaust every question. I am not going to allow. Why can't the Members look into the rules? If they consider the matter to be important, they can have a discussion in some other manner.

Shri Gajendra Prasad Sinha: One matter was not clear.

Mr. Speaker: It cannot be cleared. Next question.

Basic and Non-Basic Education in Delhi

*1589. **Dr. K. B. Menon:** Will the Minister of Education and Scientific Research be pleased to lay a statement on the Table showing:

(a) the per capita expenditure incurred on pupils in a basic school in Delhi as compared to that in a non-basic school; and

(b) the amount spent by Government on basic education as compared to the amount spent on non-basic type of education during 1956-57?